

The R.B.I. has reported that the following action has been taken against the concerned employees :

Nature of action taken	No of employes taken
(a) Dismissal	2
(b) Reduction of pay	6
(c) Popri.	5

The Bank has also instituted disciplinary proceedings against the remaining 6 employees.

Seizure of Gold at Bombay by Customs Preventive Collectorate

7524. SHRI K. RAMACHANDRA REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether gold worth Rs. 2.71 crores weighing 171 kgs. and also worth Rs. 2.11 crores weighing 84.22 kgs has been seized on 23 January, 1987 and 25 January, 1987, respectively, by the Customs Preventive Collectorate of Bombay;

(b) whether any incentives and rewards have been announced for the staff responsible for the seizures and if so, details thereof; and

(c) action taken against the offenders ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (c). Reports received by the Government indicate that on 23rd January, 1987, the Officers of Customs Preventive Collectorate Bombay, seized gold of foreign origin weighing 87.45 Kgs. and valued at about Rs. 2.18 crores from a country craft M.S.V. "AL MAMUN". On 25th January, 1987, in another case, gold weighing 43.415 Kgs. valued at about Rs. 1.09 crores was recovered and seized from a country craft M.S.V. "AL HIRAMOTI".

In this connection, 8 crew members of the crafts have been arrested.

(b) Advance rewards amounting to Rs. 7.55 lakhs have been sanctioned to the staff who participated in both the seizure operations.

Afforestation Programme

7525. SHRI H.B. PATIL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any targets were fixed for the Sixth Five Year Plan for bringing wasteland under fuel and fodder Plantations;

(b) if so, the details thereof; and

(c) to what extent the targets were achieved ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) No, Sir.

(b) and (c). Do not arise.

Repayment of National Defence Gold Bonds

7526. SHRI H.B. PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether Reserve Bank of India has decided to discontinue the present arrangements of repayment of National Defence Gold Bonds, 1980, from some of its branches; and

(b) if so, the details regarding the policy in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The bonds are now repayable through eleven branches of Reserve Bank of India. In view of the problems involved in stocking gold in various places it is proposed to make repayments only through two offices viz. Bombay and Delhi from 1-7-1987.

Persons Assisted under Self Employment Schemes

7527. SHRI ANANTA PRASAD SETHI :
SHRI A.C. SHANMUGAM :